

Government of India
Ministry of Coal
Lok Sabha
Unstarred Question No. 4074
To be answered on 10.08.2017

No Objection Certificates for Coal Block Allocation

4074. DR. BHARATIBEN D. SHYAL:
SHRI SUBHASH PATEL:

Will the Minister of COAL be pleased to state:

- (a) whether the States have to face many difficulties in getting No Objection Certificate from the Government which is provided by the Government after the allocation of coal blocks;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any action plan to solve the problems being faced by the States in this regard and to issue No Objection Certificates on time; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
AND MINES**

(SHRI PIYUSH GOYAL)

(a): There is no provision of obtaining a No Objection Certificate from the Union Government after the allocation of coal blocks.

(b) to (d): Does not arise in view of reply to part (a).
